

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/50/95/AMR/2023		95 of IBC	State Bank Of India Vs Shri. P.Sreedhar & Mangalagiri Textile Private Limited

ORDER

Present: Ms. Sarvani Desiraju, Ld. Counsel for the FC.
Mr. T. Lakshmi Narayana, Ld. Counsel for the Respondent.
Ms. Mummaneni Vazra Lakshmi, Ld. Counsel for the RP.

Vakalat on behalf of Respondent not filed in e-portal. Counter & objections to the RP's report not filed. At the request of Ld. Counsel for the Respondent for filing vakalat in e-portal, counter and objections to the RP's report, list the matter on 20.06.2024 as a last chance.

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**